

Statement-I**Army Personnel Killed CI/IS Duties**

Year	J & K				North East			
	Oftrs	JCOs	ORs	Total	Oftrs	JCOs	ORs	Total
1995	19	25	209	253	06	02	41	49
1996	20	17	223	260	06	05	54	65
1997	23	20	228	271	13	06	78	97
Total	62	62	660	784	25	13	173	211

Statement-II**Militants Killed/Apprehended**

State	1995		1996		1997	
	MK	MA	MK	MA	MK	MA
(a) Manipur	45	477	50	704	124	948
(b) Nagaland	46	636	54	1180	44	834
(c) Assam	1	56	42	1061	144	3120
(d) Tripura	Nil	Nil	09	05	12	310
(e) J & K	1102	3541	902	1826	888	1257
Total	1194	4710	1057	4776	1212	6469

MK : Militants killed

MA : Militants apprehended

Increase in Passenger Train Service

284. SHRIMATI JAYANTI PATNAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to increase passenger train service between Palasa and Cuttack, Puri, Khargpur, Rourkela and Bhubaneswar; and

(b) if so, the action taken/proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) It has been decided to introduce an Express train between Bhubaneswar and Rourkela only, on the newly constructed Talcher-Sambalpur line in 1998-99.

Construction of Overbridge at Nagpur

285. SHRI JOGENDRA KAWADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether a demand for construction of a flyover on Nagpur Road in Maharashtra is pending for a long time; and

(b) if so, the steps taken by the Government for the construction of said fly-over ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Proposal is for widening of existing Road Over Bridge on NH-6 providing a parallel road over bridge adjacent to it near Santra Market. State PWD has revised the approach plan which is under scrutiny. On finalisation of General Arrangement Drawing, State PWD will be asked to deposit the cost of the work.

*[Translation]***Doubling of Railway Line between Meerut and Muradnagar**

286. SHRI AMAR PAL SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any plan to lay a double line between Meerut and Muradnagar;

(b) if so, the details thereof; and

(c) the time by which it is likely to be doubled ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The work in regard to earthwork and bridges has been taken up.

(c) The work will be completed by Dec. 1999 subject to availability of resources.

*[English]***Lease of Restaurants by DDA**

287. DR. BIZAY SONKAR SHASTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether Delhi Development Authority has leased some restaurants and picnic huts in Ridge area in utter violation of the Supreme Court directives;

(b) if so, the reason therefor; and

(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF

URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (c) Yes, Sir. The Delhi Development Authority has reported that Picnic Huts/Restaurants in the Ridge area at Mehrauli have been leased out. These Huts/Restaurants were constructed more than 10 years back for recreational purpose for public use and were lying non-operational due to lack of infrastructure to run the Huts/Restaurants. These have been allotted in public interest as people suffered for want of these recreational facilities and to avoid economic loss to the Delhi Development Authority.

Drinking Water Supply In Andhra Pradesh

288. DR. T. SUBBARAMI REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the State Government of Andhra Pradesh has sanctioned Rs. 105 crore for drinking water;

(b) if so, the details thereof, District-wise;

(c) whether the Union Government are also agreed to provide assistance and help in making available drinking water; and

(d) if so, the total amount sanctioned by the Centre for providing drinking water in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) Since, drinking water supply is a State subject, schemes sanctioned by the State Governments under their State plans, district-wise, are not being monitoring by the Central Government.

(c) Under the Accelerated Urban Water Supply Programme (AUWSP) the Central Government provides assistance to the State Governments for towns having population less than 20,000 as per 1991 census on an equal sharing basis. The State Government of Andhra Pradesh has not sent any proposal under AUWSP Programme as there are no urban local bodies with population less than 20,000 as per 1991 census.

(d) Does not arise.

Airstrip Extension

289. SHRI ANNASAHEB M.K. PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether attention of the Government have been drawn to the news report appearing in 'The Hindustan Times' dated April 27, 1998 under the caption 'IAF eyes Diu amid strong local outcry-airstrip extension may endanger buildings and rare forests'.

(b) if so, the facts thereof; and

(c) the present status of the proposal ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) and (c) After careful analysis of all factors relating to providing air defence to our economic and other assets located in the Bombay sector it is proposed to develop Diu airfield to locate air defence fighters and a surveillance unit.

The Government of Diu and Government of Gujarat have been requested for allotment of 18.65 hectares and 20 acres and 24 Guntas of land respectively for this purpose.

Expansion of Visakhapatnam Airport

290. SHRI R. SAMBASIVA RAO : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal for the development of Visakhapatnam airport as International Airport; and

(b) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) (a) No, Sir. Airports Authority of India has no such plans.

(c) Does not arise.

New Trains from Bihar

291. SHRI PRABHUNATH SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to run some more trains from Patna to Delhi and Muzaffarpur to Delhi in view of heavy rush of passengers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Introduction of trains on Indian Railways including on Patna and Muzaffarpur-Delhi sectors is a continuous process subject to operational feasibility, resource availability and traffic justification.

Supply of Water

292. SHRI AMAR ROY PRADHAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the names of Government Colonies in Delhi/ New Delhi, where the water supply is being maintained by CPWD;

(b) number of tube-wells installed in each of these colonies as on 31.10.97 and till now;

(c) the number of tube-wells functioning/out of order as on 31.10.97 alongwith dates since when they are out of order; and

(d) the steps taken by the Government to get them repaired ?